

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2940

ANSWERED ON:10.05.2006

SPECTRUM POLICY

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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Ministry of Defence has not released spectrum so far for use by GSM and CDMA operators;
- (b) if so, whether various issues of spectrum are being deliberated by the Group of Ministers (GoM); and
- (c) if so, the reasons for the Department of Telecommunications to allotting additional spectrum to the operators on March 29, 2006 without waiting for the spectrum to be released by Defence and guidelines to be formulated by the GoM?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) The Ministry of Defence have released some spectrum for mobile telecom services. However, the coordination/release of more spectrum is needed for further growth of mobile telecom services.
- (b) The Group of Ministers (GoM) is essentially looking into issues concerning vacation of spectrum for mobile telecom services and upgrading the technology and equipment of existing users like defence and funding such upgradation.
- (c) The Orders dated 29th March 2006, prescribe only the eligibility criteria for allotment of additional GSM spectrum upto 15 MHz (paired) and CDMA spectrum upto 7.5 MHz (paired) subject to availability of spectrum; and not the allotment of additional spectrum. The issue of allotment of additional spectrum is a part of a normal spectrum management function in this Ministry.